## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 131/13	TP 295/16	For ROC report	621A	Simha Mfg. Co. Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u></u> 1.	ANANDTEERTH HIPPARAGI D.C.S.	Petitionus	-tlart
	8147588559		

PCS for petitioner is present. Alrady the Registry has addressed a letter to ROC to send report. PCS is also directed to approach the ROC and see that the report is sent to this Tribunal.

List it on 24.10.2017.

MEMBER (J)